

**DIVISION BENCH**

**ITEM NO.113**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.219/2021, IA No.88/2023, IA No.299/2023, IA No.521/2023,  
IA No.653/2023 & IA No.675/2023 IN CP (IB) No.70/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Aggarwal with Sh. Rahul Narula, Sh. Ankit Kumar & Ms. Vandana Kothari, Advs. : *For Liquidator in IA No.299/2023, IA No.653/2023 and Res. No.1 in IA No.219/2021, IA No.88/2023 and Res. in IA No.521/2023 & IA No.675/2023*

Sh. Ashish Kumar Srivastava, Adv. : *For the Applicant in IA No.219/2021, IA No.88/2023 & IA No.675/2023 23 and Res. No.3 in IA No.653/2023*

Sh. Sahil Srivastava, Adv. : *For the Res. No.2 in IA No.653/2023*

**ORDER**

At the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for 5<sup>th</sup> March, 2024, to come up higher on the Board.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**16<sup>th</sup> February, 2024**

*Avaneesh Kumar Singh*  
*(Stenographer)*